

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

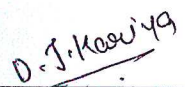
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 59/2020 in CP (IB) NO. 526/7/HDB/2018
NAME OF THE COMPANY	CTV Networks Pvt Ltd
NAME OF THE PETITIONER(S)	Helpage Finlease Ltd
NAME OF THE RESPONDENT(S)	CTV Networks Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.R. SHARMA	ADVOCATE	SRSHARMA@CANBIDELX.COM 9871 588055	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
(For Y. Suryanarayana) Devangi Kasiya	PCS	9704630066	

ORDER

IA No.59/2020

Counsel for the Applicant present. PCS for the Respondent present and prayed short time for making submissions. At her request, matter adjourned for hearing submissions. Put up the matter on 03.03.2020.


MEMBER TECHNICAL

Rk


MEMBER JUDICIAL